

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 675 of 2020**

**IN THE MATTER OF:**

**Silvassa Cement Products Pvt. Ltd.**

**...Appellant**

**Versus**

**Noor India Buildcon Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Ms. Alpa Jain, Advocates.**

**For Respondent: Ms. Shgufa Salim, Mr. Devashish K. Tiwari, Mr. Siddhartha Nagpal and Mr. Jatin Choudhary, Advocates.**

**O R D E R**  
**(Through Virtual Mode)**

**24.11.2020:** Pleadings are complete. Written submissions have also been filed by learned counsel for the parties. Ms. Alpa Jain, Advocate appearing on behalf of the Appellant submits that the arguing counsel Shri K. Gaurav Kumar is unable to address this Appellate Tribunal today. The matter is adjourned. Let the appeal be posted 'for hearing' on **22<sup>nd</sup> January, 2021**.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*